

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1627
ANSWERED ON:22.08.2012
CANCELLATION OF RECOGNITION
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Ministry had cancelled recognition of deemed universities during the last two years;
- (b) if so, the number of higher educational institutions and students affected due to such cancellation;
- (c) whether the Ministry has reinstated the recognition of deemed universities;
- (d) if not, the reasons therefor; and
- (e) the extent to which maintenance of status quo of deemed universities is essential for enhancement of quality in education?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (e): No, Sir. Pursuant to the general perception about dilution of academic standards in certain institutions deemed to be universities, Government constituted a Committee of eminent academic experts to review the functioning of institutions deemed to be universities and the desirability of their continuance as such. The Review Committee, on the basis of their evaluation and assessment, reported that while some institutions deemed to be universities met the required benchmarks, some others would need some time to do so and yet, some others, numbering 44, owing to deficiencies, did not deserve to continue as institutions deemed to be universities. The Government has, in principle, accepted the report of the Review Committee. However, the issue regarding implementation of the recommendations contained in the aforesaid report is currently sub judice in the Supreme Court of India in the matter of Viplav Sharma Vs Union of India and Others [WP (C) 142 of 2006]. The Hon'ble Supreme Court has directed the Government to maintain status quo with regard to these 44 institutions deemed to be universities.